

**Notification No. 292 / 2021**

**SITTING ARRANGEMENT – PARTIAL MODIFICATIONS**

The following partial modifications are made in the Sitting Arrangement in the Madurai Bench of Madras High Court **with effect from 15.11.2021**

**Madurai Bench**

- I. Hon'ble Mrs.Justice V.Bhavani Subbaroyan will take up Second Appeals - from the year 2009.
- II. Hon'ble Mr.Justice R.Vijayakumar will take up Second Appeals – up to the year 2008.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS  
DATED : 11-11-2021

M.N.SENTHIL KUMAR  
REGISTRAR (JUDICIAL)

**Notification No. 293 / 2021**

**STANDING INSTRUCTIONS - PARTIAL MODIFICATIONS**

The following partial modifications are made in the Standing Instructions in the Madurai Bench of Madras High Court **with effect from 15-11-2021**

**Madurai Bench**

The urgent matters pertaining to the Court presided over by Hon'ble Mrs.Justice V.Bhavani Subbaroyan be placed before the Court presided over by Hon'ble Mr.Justice R.Vijayakumar.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS  
DATED : 11-11-2021

M.N.SENTHIL KUMAR  
REGISTRAR (JUDICIAL)